

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4927  
ANSWERED ON:26.04.2010  
CIVIL POPULATION UNDER CANTONMENT BOARDS  
Kashyap Shri Virender

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the civil population residing under the Cantonment Boards is harassed on various issues;
- (b) if so, the details thereof including the number of complaints registered with the authorities by the civilians during the last three years; and
- (c) the measures taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (c): No, Madam. However, the civil population residing in Cantonments do approach the Cantonment Boards if they have any problem regarding civic amenities. These may relate to issues like water supply, street lighting, blocking of drains, water logging, trimming/removal of dangerous trees, facilities provided in the Cantonment General Hospitals, etc. The Cantonment Boards redress these grievances with the resources available to them.